

**CENTRAL ADMINISTRATIVE TRIBUNAL  
CHENNAI BENCH**

**RA/310/00022/2017 in OA/310/01542/2017**

**Dated Tuesday the 5<sup>th</sup> day of June Two Thousand Eighteen**

**PRESENT**

**HON'BLE MS. BIDISHA BANERJEE, Member(J)  
&  
HON'BLE MS. B. BHAMATHI, Member (A)**

S.Rajesh,  
resident of 68, Grace Green Park Apartment,  
Rathinam Street, Kovilpathagai,  
Avadi, Chennai 600062. ....Applicant / Applicant

By Advocate M/s. K. M. Ramesh

Vs

1. The Union of India,  
rep by the Director,  
Combat Vehicles (Research & Development) Establishment,  
Ministry of Defence,  
Avadi, Chennai 600054.

2. The Director,  
Directorate of Human Resources Development,  
Defence Research & Development Organisation,  
Ministry of Defence,  
DRDO Bhawan, New Delhi 110105.

3. The Secretary,  
Ministry of Human Resources Development,  
Department of Higher Education,  
Government of India,  
Shastri Bhawan, New Delhi 110115.

....Respondents / Respondents

By Advocate Mr. C. Kulanthaivel

**ORAL ORDER**

**(Pronounced by Hon'ble Ms. Bidisha Banerjee, Member(J))**

Heard learned counsel for applicant. This RA has been filed by the applicant in OA 1542/2017 to review the order dt. 04.10.2017 passed by this Tribunal.

2. When the matter was taken up for hearing, learned counsel for the RA applicant submitted that he was not pressing the RA.
3. In view of the above submission, the RA is dismissed as not pressed.

**(B.Bhamathi)  
Member (A)**

SKSI

**(Bidisha Banerjee)  
Member(J)**

**05.06.2018**